The flight trials were successful with respect to system integration, structural integrity, noise and vibration, functionality of system and safe separation of rockets.

(b) The Development flights carried out earlier at Bangalore, Chennai (sea level), Leh (cold weather), Jodhpur (hot weather) and Leh in Summer (hot temperature & high altitude) as well as confirmatory firing trials of rockets integrated on LCH during IAFs Iron Fist event in March, 2016 have given adequate confidence for carrying out certification firing trials.

The certification firing trials with integration of mission sensors such as electro optical system, helmet pointing system and weapon systems air to air missiles, turret gun and rockets are planned during July-August 2016.

Inadequate repair facilities for Sukhoi fleet

1793. SHRIMATI RENUKA CHOWDHURY: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that our Sukhoi fleet suffers from high rate of AOG (Aircraft on Ground since not airworthy);
- (b) if so, the details thereof along with the reasons for lack of spares and non-availability of adequate repair facilities; and
 - (c) the remedial steps taken by Government in this regard?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) Aircraft on Ground (AOG) in Sukhoi fleet are within the permissible limit of 10%. The AOGs are kept within permissible limit by regular procurement of spares and undertaking timely repairs at the facilities set up at HAL Divisions and through long term repair agreements with the Russian Original Equipment Manufacturers.

(b) and (c) Do not arise.

Irregularities in allotment of quarters by Delhi Cantonment Board

1794. SHRI NEERAJ SHEKHAR: Will the Minister of DEFENCE be pleased to refer to reply to Unstarred Question 1642 given in the Rajya Sabha on 4 August, 2015 and state:

- (a) whether cancelled allotment of quarters in which irregularities had been reported has not been effected, so far;
 - (b) if so, the reasons therefor,